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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(1B) No. 321/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September 2017, 10.30 A.M

Name of the Company		Sunil Beriwal -Vs- Bhootnath Consultancy Pvt Ltd		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. SHADAB SHABDIK
ABBASI, Adv

operational
Credit for

14/9/17.

ORDER

Ld. Counsel for the petitioner filed affidavit of service, which may be taken on record. Petitioner is directed to comply with the provisions of Section 9(3)(b) and (c) of the Insolvency & Bankruptcy Code, 2016 and file supplementary affidavit to that effect.

List the matter on 23/10/2017.

JK
(Jinan K.R.)
Member (J)

VPS
(Vijai Pratap Singh)
Member (J)